GOVERNMENT OF INDIA MINISTRY OF FINANCE

LOK SABHA UNSTARRED QUESTION NO. 970

TO BE ANSWERED ON FRIDAY, THE 08TH FEBRUARY, 2019, MAGHA 19, 1940(SAKA)

PENDING PAYMENT BY IT DEPARTMENT

970. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Income Tax (IT) Department of East Pune region has not implemented the payment of 1/30 of the minimum wages of daily wagers/casual workers till December, 2008 whereas all the regional offices of Income Tax Department has already implemented it;
- (b) if so, the reason for non-implementation of the above-mentioned payment as well as not imparting any training to the daily wagers/casual workers by the Income Tax Department, Pune region;
- (c) whether Central Board of Direct Taxes and the Department of Personnel, Public Grievances and Pensions have given order for its implementation;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for implementation of paying 1/30 of the minimum wages by the IT Department of East Pune region to the daily wagers/casual workers?

ANSWER

MINISTER OF STATE IN THE MINSTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a), (b), (c), (d) & (e): The information is being collected.
